

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Power Section) Civil Secretariat
Jammu/Srinagar

Notification
Jammu, the 18th December, 2018

SRO 580 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Rahul Ji Basotra Tehsildar to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of Tehsil Pogal Paristan of District Ramban.

By Order of the Government of Jammu and Kashmir.


Sd/-
(Achal Sethi)
Secretary to Government
Department of Law, Justice and PA

No: LD (P) 2007/Ramban.

Dated: 18 -12- 2018

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. Deputy Commissioner, Ramban .This is with reference to his letter No.1472/JC/ADMR/2018 Dated 22-11-2018.
5. Sh. Rahul Ji Basotra, Tehsildar, Pogal Paristan, District, Ramban .
6. General Manager, Government Press, Srinagar for Publication in the extra ordinary issue of the Government Gazette.
7. SRO Section Department of Law, Justice and PA (w.7.s.c.).
8. Concerned file.


(Khursheed Ahmad Bhat)
Deputy Legal Remembrancer,